

Name of the Corporate Debtor: Adel Landmarks Limited; Date of commencement of CIRP: December 05, 2018; List of creditors as on: December 05, 2018 updated for claims/additional information received up to March 27, 2024

List of operational creditors (Employees)

SI. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	(Amount in ₹) Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Mohit Mathur(Ex Employee)	09.12.2018	41,918.00	-	Unsecured	No	-	-	-	-	41,918.00	Wrong form submitted
2		Anil Dahiya	09.12.2018	1,50,954.00	1,50,954.00	Unsecured	No	-	-	-	-	-	
3		Ramesh Kumar (Ex Employee)	03.03.2019	2,17,460.00	2,17,460.00	Unsecured	No	-	-	-	-	-	Wrong form submitted
4		Vinod Chhibber	09.12.2018	52,14,545.00	-	Unsecured	No	-	-	-	-	52,14,545.00	Wrong form submitted instead of form CA
5		Punit Choudhary	10.12.2018	2,11,026.00	2,11,026.00	Unsecured	No	-	-	-	-	-	
6		Madan lal Aggarwal(Ex Employee)	09.12.2018	6,50,000.00	-	Unsecured	No	-	-	-	-	6,50,000.00	Wrong form submitted
7		Nirmal Singh	11.12.2018	1,70,000.00	1,70,000.00	Unsecured	No	-	-	-	-	-	
8		Hemant Kumar(Ex Employee)	12.12.2018	6,10,000.00	-	Unsecured	No	-	-	-	-	6,10,000.00	Wrong form submitted
9		Amit Kumar (Ex Employee)	13.12.2018	3,08,345.00	-	Unsecured	No	-	-	-	-	3,08,345.00	wrong form submitted
10		Anoop Kela (Ex Employee)	'14.12.2018	3,78,857.00	-	Unsecured	No	-	-	-	-	3,78,857.00	Wrong form submitted
11		Manish Krishna (Ex Employee)	14.12.2018	2,01,912.00	-	Unsecured	No	-	-	-	-	2,01,912.00	wrong form submitted
12		Deepak Tyagi	05.01.2019	4,55,000.00	-	Unsecured	No	-	-	-	-	4,55,000.00	Ex employee, hence wrong form submitted
13	Mr. Arun Singh and Bhupendra Varshaney	Employees in a group represented by authorised representative	26.02.2019	2,52,55,380.00	1,15,52,028.00	Unsecured	No	-	-	-	-	1,37,03,352.00	TDS deducted, gratuity, PF claimed not admitted
14		Ashok Kumar	01.03.2019	7,00,000.00	-	Unsecured	No	-	-	-	-	7,00,000.00	Wrong form D submitted as ex employee, also time barred as for limitation
15		Kanhiya Lal	03.03.2019	3,00,000.00	-	Unsecured	No	-	-	-	-	3,00,000.00	Contractor, wrong form D filed
16		Punit Kumar	03.03.2019	2,11,026.00	-	Unsecured	No	-	-	-	-	2,11,026.00	as no proof of claim submitted

